

(b) If so, whether this has been implemented; and

(c) whether there will be any financial saving due to this amalgamation?

The Minister of Education (Dr. K. L. Shrimall): (a) Yes, Sir

(b) No, Sir

(c) The decision to integrate the two Bureaus with the Institute has been taken on educational and not financial grounds. As such, it is not possible to say definitely at this stage whether or not there will be a financial saving.

Shri S. C. Samanta: May I know the subjects that overlap?

Dr. K. L. Shrimall: There is no question of overlapping, the idea is to bring about integration so that there may be better co-ordination.

Shri S. C. Samanta: Is it not a fact that this Central Advisory Research Committee was established to co-ordinate the activities of five such institutions? May I know whether this is a permanent body or a temporary one?

Dr. K. L. Shrimall: This is an ad hoc body which has been appointed to advise the Government.

Indian Institute of Technology,
Kharagpur

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*816. { Shri S. C. Samanta:
Shri Subodh Hansda:
Shri Ram Krishan Gupta:
Shri A. M. Tariq:

Will the Minister of Scientific Research and Cultural Affairs be pleased to refer to the reply given to Starred Question No 1854 on the 16th April, 1959 and state:

(a) whether the report submitted by the Reviewing Committee appointed to review the working and development of the Indian Institute of Technology, Kharagpur has been considered by Government; and

(b) if so, the results thereof?

The Minister of Scientific Research and Cultural Affairs (Shri Humayun Kabir): (a) No, Sir

(b) Does not arise

Shri S. C. Samanta: May I know whether it is lying with the Institute or with the Government?

Shri Humayun Kabir: I think I informed the House on the last occasion that it would be first considered by the governing body of the Institute. They appointed a sub-committee to go into the question. This sub-committee has met on the 19th and 20th August. Government have not yet received the report.

Shri S. C. Samanta: Last time I wanted to know whether the shortage of equipment and staff in the mineralogy department was taken into account by the Reviewing Committee.

Shri Humayun Kabir: The Reviewing Committee was asked to go into all aspects about the Institute,—both an assessment of present work and programmes of future development.

Shri Ram Krishan Gupta: May I know the approximate amount which will be spent on this scheme?

Shri Humayun Kabir: On what? On the Indian Institute of Technology, large monies are being spent. I do not carry the figure with me, but I think we have already spent about Rs 5 crores and more will be spent.

Salary Structure in Engineering Institutions

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*817. { Shri S. C. Samanta:
Shri Subodh Hansda:
Shri Panigrahi:

Will the Minister of Scientific Research and Cultural Affairs be pleased to state

(a) whether the proposal for rationalising and improving the staff and salary structure in Engineering Institutions has been considered and accepted by the Government;

(b) if so, whether this has been implemented so far; and

(c) the amount required annually for this rationalisation?

The Minister of Scientific Research and Cultural Affairs (Shri Humayun Kabir): (a) Yes, Sir

(b) It is in the process of implementation

(c) The exact amount required annually will be known only after the State Governments and institutions furnish their demands, but it is estimated to be about 18 crores per year

Shri S. C. Samanta: In Annexure II of Chapter 3 in the Report of the Ministry supplied to us there are two classifications A and B, whereas the Committee has classified it into three categories. May I know how that has been done?

Shri Humayun Kabir: I do not have that report with me just now but I can say broadly what the decisions of the Government are. The decision of the Government is to have one grade for engineering colleges and the other for polytechnics. I think the hon Member probably has in mind that in engineering colleges which have a post-graduate department, there is a special category of professors called senior professors but I would not regard that as a third classification.

Shri Panigrahi: May I know whether the entire amount of Rs 18 crores which has been estimated will be borne by the Central Government or the State Government will also share the expenditure?

Shri Humayun Kabir: I have told this House repeatedly that the entire amount will be borne by the Central Government, not only for this year but for five years and thereafter the position will be reviewed.

Shri Palaniyandy: May I know whether the State Governments have accepted the recommendations of the Government, if so, whether they have implemented them?

Shri Humayun Kabir: As I have said in the reply, it is in the process of implementation. When there was a Chief Ministers' Conference all of them agreed in principle, and we are working under the assumption that when the Chief Ministers have agreed the State Governments have agreed.

Shri Harish Chandra Mathur: In view of the fact that the entire expenditure is being borne by the Central Government, may I know what difficulties, if any, have been pointed out in the implementation of this scheme, and why there is any delay?

Shri Humayun Kabir: This is a question which can be really answered by the State Governments.

Shri Harish Chandra Mathur: When we had a contract with the State Governments, we should know whether anything has come out or not.

Mr. Speaker: The hon Minister must certainly be able to know why any particular man should object to whom an offer is made.

Shri Humayun Kabir: They have not stated definitely, but we can guess. The assumption is that it might have repercussions on other departments, the increased salaries which we are bearing might also affect salaries in other places.

Shri S. M. Banerjee: The hon Minister said that it is in the process of implementation. May I know whether a separate committee was appointed to rationalise or improve the pay scales, or is this the recommendation of the Central Pay Commission?

Shri Humayun Kabir: This has nothing to do with the Central Pay Commission, the hon Member has not seen the question.

Shri Thimmalah: There is difference in salaries paid in institutions owned by State Governments and those owned by the Central Government. If the scales are to be made uniform both for institutions owned by States

and also by the Central Government, may I know what the Government propose to do if the other educational institutions agitate for the same facility?

Shri Humayun Kabir: We are concerned here with the technical institutions. One of the major reasons why increased salary was accepted in their case is that technical personnel are not available. We received a report sometime ago that about 40 per cent. of the teaching posts were lying vacant or were partially filled, and therefore special measures had to be taken.

Graphite Deposits in Kashmir

*818. { **Shri Raghunath Singh:**
Shri Pangarkar:

Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) whether it is a fact that large deposits of graphite have been found in the Baramulla division of Kashmir, and

(b) if so, the estimated quantity available?

The Parliamentary Secretary to the Minister of Steel, Mines and Fuel (**Shri Gajendra Prasad Sinha**): (a) and (b) Graphite deposits in Baramulla district were already known to exist but no systematic investigation had been undertaken. The Geological Survey of India, however, has carried out a preliminary investigation of the said deposits as a result of which gross reserves are estimated at about 35.84 million tons up to a depth of 100 feet. Workable reserves for the same depth have been calculated at 14.33 million tons. The ore is reported to be poor in quality.

Shri Raghunath Singh: May I know whether it will be economical to exploit this Kashmir mine?

Shri Gajendra Prasad Sinha: I have already said that the ore is poor, but after beneficiation it might be economical to work it.

Shri A. M. Tariq: It was just now said that no systematic investigation has taken place by this time. May I know how much time it will take to investigate into this matter?

Shri Gajendra Prasad Sinha: I have already said that we are investigating into the further deposit of graphite in Baramulla area.

Stainless Steel Plant

*819. **Shri Panigrahi:** Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) whether the location of the proposed Stainless Steel Plant has been decided by now; and

(b) if so, where it is proposed to be located?

The Minister of Steel, Mines and Fuel (**Sardar Swaran Singh**): (a) and (b). No, Sir. Not yet. Among other things the Indian Consultants are to recommend, in the detailed project report, the suitability of various sites for the location of the plant.

Shri Panigrahi: May I know what different sites are in the view of the Government and by what time a final decision can be taken?

Sardar Swaran Singh: The sites will be in the view of the Government on the report of the consultants.

Shri Panigrahi: May I know which are the sites now under consideration of the Government and by what time the report will be finalised?

Mr. Speaker: It has been referred to a Committee. There is no meaning in asking this question. The hon. Minister has explained that this question will arise only after he receives the advice from the experts. There-